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Registration No: IBBI/IPA-001/IP-P01912/2019-2020/12962

**ANNEXURE 7: CLAIMS OF OPERATIONAL CREDITORS (OTHER THAN WORKMEN, EMPLOYEES AND GOVERNMENT DUES)**

Name of the corporate debtor: RDH Technologies Private limited

Date of commencement of liquidation: 09.11.2021

List of Operational Creditors (other than Workmen, Employees and Government Dues) as on 20.09.2022

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted						
1	Naba Diganta Water Management Limited	U93010WB2008PLC121573	08/12/2021	1,74,907.00	1,74,907.00	Operational Creditor	0.00	NA	Nil	-	Nil	-	Nil	-	-	-	-
2	Décor & decor		26/11/2019	109604.00	109604.00	Operational Creditor	0.00	NA									Claim Updated based on CIRP
3	Prakash construction		04/12/2019	70560.00	0	Operational Creditor	0.00	NA									Claim Updated based on CIRP

Notes:

- As per Regulation 17 of the Liquidation Regulations, the Liquidator received claims from operational creditors after the public announcement of liquidation was made.
- As regards claims submitted after the last date of submission i.e. 9<sup>th</sup> December, 2021, the Liquidator will admit the claims only on general or specific orders of the Hon'ble NCLT.